

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 3536.
TO BE ANSWERED ON WEDNESDAY, THE 17TH MARCH, 2021.**

DEVELOPMENT OF INDUSTRIAL CORRIDORS

**3536. SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):
SHRIMATI SHARDABEN ANILBHAI PATEL:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is developing industrial corridors across the country;
- (b) if so, the details thereof including the proposed developmental activities;
- (c) the roles of the Union Government and the State Governments in the development of the industrial corridors; and
- (d) the details of the funds allocated, released and utilized for the development of the industrial corridors as on date?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) & (b): Government of India has accorded approval for development of 11 corridors (32 projects) in four Phases as part of National Master Plan for providing multimodal connectivity to economic zones which are under various stages of conceptualization / development / implementation. The list of projects in the respective states along with status of implementation is attached at **Annexure**.

(c) & (d): As per approved Financial and Institutional Framework of Industrial Corridors Programme, State Governments provide land while the Central Government through National Industrial Corridor Development and Implementation Trust (NICDIT) provides funding support as matching equity for creation of trunk infrastructure. The details of funds are as follows:

S.No.	Funds Allocated (Rs. in crore)	Released (Rs. in crore)	Utilized (Rs. in crore)
1	8715.07	8715.07	7315.07

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3536 FOR ANSWER ON 17.03.2021.**

Sl. no	Corridor	No. of Projects	Name	Status
1	Delhi Mumbai Industrial Corridor (DMIC)	10	(1)Dholera Special Investment Region (DSIR), Gujarat.	<ul style="list-style-type: none">• SPV by the name of “Dholera Industrial City Development Limited” has been incorporated• State Govt. has transferred 44.26 sq. kms to the SPV and matching equity amounting to Rs. 2551.94 crore has been released by NICDIT• Cabinet Committee on Economic Affairs (CCEA) had approved the tender packages for various infrastructure components amounting to Rs. 2784.82 crore divided into five packages• The overall physical progress is 87% for roads and underground utilities• The land allotment policy has been finalized and 03 plots admeasuring 152.71 acres allotted.• ICT master plan has been finalized and Master System Integrator (MSI) for implementation of various smart city components has been appointed
			(2)Shendra Bidkin Industrial Area (SBIA), Maharashtra.	<ul style="list-style-type: none">• Node/City level SPV by the name “Aurangabad Industrial Township Limited” has been incorporated• State Govt. has transferred 8.39 sq kms to the SPV for Shendra Industrial Area and matching equity amounting to Rs. 602.80 crore has been released by NICDIT.• For Shendra Industrial Area, Cabinet Committee on Economic Affairs (CCEA) had approved the tender packages for various infrastructure components for Rs. 1533 crore.• 78 plots (234 acres) have been allotted& 9 companies started production and construction started by 27 companies. Other plots have been allotted majorly to Small and Medium Enterprises.• Hon’ble Prime Minister dedicated Shendra Industrial Area (under DMIC) to the Nation on 7th September, 2019• For Bidkin Industrial Area, State Govt. has transferred 28.75 sq. kms to the SPV. Matching equity amounting to Rs. 2397.20 crore has been released by NICDIT.• For Bidkin Industrial Area, Cabinet Committee on Economic Affairs (CCEA) had approved the infrastructure packages worth Rs. 6414.21 crore for 31.79 Sq Km to be undertaken in 3 Phases and the construction activities are underway for 10.16 sq. kms and overall physical progress is 95% for

			roads and utilities .
		(3) Integrated Industrial Township – Greater Noida (IIT-GN), Uttar Pradesh	<ul style="list-style-type: none"> • SPV by the name of “DMIC Integrated Industrial Township Greater Noida Limited” has been incorporated • Land admeasuring 747.5 acres has been transferred to Project SPV and matching equity amounting to Rs. 617.20 crore has also been released by NICDIT and construction activities have been completed for roads and utilities • The land allotment policy has been finalized and 05 plots admeasuring 153.89 acres has been allotted and construction started by 3 companies. • Process for change in land use to allow green/non-polluting industries has been approved by State Govt.
		(4) Integrated Industrial Township – Vikram Udyogpuri (IIT-VUL), Madhya Pradesh.	<ul style="list-style-type: none"> • Project SPV by the name “DMIC Integrated Industrial Township Vikram Udyogpuri Limited” has been incorporated • State Govt. has transferred 1100 acres land to the SPV and matching equity amounting to Rs. 55.93 crore and debt of Rs. 260.54 crore has also been released by NICDIT. • The construction activities have been completed for roads and utilities • The land allotment policy has been finalized and 03 plots admeasuring 22.14 acres has been allotted
		(5) Integrated Multi-Modal Logistics Hub – Nangal Chaudhary, Haryana	<ul style="list-style-type: none"> • The project SPV by the name of “NICDC Haryana Multi Modal Logistic Hub Project Limited” has been incorporated between National Industrial Corridor Development and Implementation Trust (NICDIT) and State Govt. of Haryana; • The master planning for the project has been completed and approved by the State Govt.; • CCEA has approved the project with financial sanction of Rs. 1029.49 crores for development of Phase I and “In-Principle” approval for development of Phase II of the project.
		(6) Multi Modal Logistics Hub & Multi Modal Transport Hub (MMLH & MMTH), Uttar Pradesh	<ul style="list-style-type: none"> • The SPV for Integrated Industrial Township Project will be implementing the MMLH and MMTH project as well; • Project approved by CCEA on 30th Dec, 2020;
		(7) Dighi Port Industrial Area, Maharashtra	<ul style="list-style-type: none"> • Master planning has been completed for 3,500 Ha • State Govt. on 12th November, 2020 informed that 6327 Ha is proposed to be developed in Phase-I out of which 3925 Ha will be developed by MIDC and 2402 Ha by Aurangabad Industrial Township Limited (AITL). It was also informed that out of 2,402 Ha, 1,466 Ha is in possession of State Govt.
		(8) Multi Modal Logistics Park, Sanand,	NICDIT in its meeting held on 30 th August, 2019 accorded approval on the Shareholder’s Agreement (SHA) to be executed between

			Gujarat	NICDIT and Government of Gujarat. Activities have been initiated for preparation Master Plan. State Govt. in November, 2020 had confirmed availability of 199Ha of land.
			(9) Jodhpur Pali Marwar Industrial Area (JPMIA), Rajasthan	<ul style="list-style-type: none"> State Govt. on 12th October, 2020 informed that Development Plan of JPMIA has been notified as Special Investment Region (SIR). 1,690 Ha identified by State Govt. for phase-1 development (1,060 Ha available). RIICO (Rajasthan State Industrial Development and Investment Corporation) has been appointed as Regional Development Authority Letter of Agreement for appointment of Consultant for preparation of detailed master planning & preliminary engineering for JPMIA (2659 Ha) & preparation of techno-economic feasibility issued.
			10) Khushkhera Bhiwadi Neemrana Industrial Area (KBNIR), Rajasthan	<ul style="list-style-type: none"> State Govt. on 12th October, 2020 informed that Development Plan of KBNIR has been notified as Special Investment Region (SIR). 658 Ha identified by State Govt. for phase-1 development (26 Ha acquired). RIICO (Rajasthan State Industrial Development and Investment Corporation) has been appointed as Regional Development Authority Tender has been issued for selection of consultant for detailed master planning and preliminary engineering for KBNIR.
2	Chennai Bengaluru Industrial Corridor (CBIC)	3	(1) Krishnapatnam Industrial Area, Andhra Pradesh	<ul style="list-style-type: none"> For Krishnapatnam node in Andhra Pradesh, the Shareholder's Agreement (SHA) and State Support Agreement (SSA) has been executed and SPV by the name of 'NICDIT Krishnapatnam Industrial City Development Limited' has been incorporated. Detailed Master Planning and Preliminary Engineering activities for the Activation Area (2500.4 acres) have been finalized. NICDIT in its meeting held on 30th August, 2019 reviewed the project and recommended the same for approval by CCEA. Project approved by CCEA on 30th Dec, 2020
			(2) Tumakuru Industrial Area, Karnataka	<ul style="list-style-type: none"> For Tumakuru node in Karnataka, the Shareholder's Agreement (SHA) and State Support Agreement (SSA) has been executed and project SPV i.e., CBIC Tumakuru Industrial Township Ltd. has been incorporated. Detailed Master Planning and Preliminary Engineering activities for the activation area (1736.20 acres) have been finalized. NICDIT in its meeting held on 30th August, 2019 reviewed the project and recommended the same for approval by CCEA. Project approved by CCEA on 30th Dec, 2020
			(3) Ponneri Industrial Area, Tamil Nadu	<ul style="list-style-type: none"> For Ponneri node in Tamil Nadu, the Shareholder's Agreement (SHA) and State Support Agreement (SSA) has been executed on 21st February, 2020

				and project SPV has been incorporated. Further, consultants have been appointed for detailed master planning and preliminary engineering activities
3	Extension of CBIC to Kochi via Coimbatore	2	(1) Palakkad Industrial Area, Kerala (2) Dharmapuri, Tamil Nadu	<ul style="list-style-type: none"> NICDIT in its meeting held on 30th August, 2019 accorded its approval for extension of CBIC Project to Kochi via Coimbatore. Accordingly, consultants have been appointed for detailed master planning and preliminary engineering for Palakkad (Kerala) and Dharmapuri Salem (Tamil Nadu). Shareholder's Agreement (SHA) and State Support Agreement (SSA) executed with Govt. of Kerala on 22nd October, 2020.
4	Amritsar Kolkata Industrial Corridor (AKIC)	7	(1)Raghunathpur Industrial Park, West Bengal. (2) Hisar Integrated Manufacturing Cluster IMC, Haryana (3) Prag Khurpia Integrated Manufacturing Cluster IMC, Uttarakhand (4) Rajpura Patiala IMC, Punjab (5) Agra, Uttar Pradesh (6) New Bahri Node, Jharkhand (7) Gamhariya IMC, Bihar	<ul style="list-style-type: none"> Perspective Plan of AKIC has been completed. Accordingly, the detailed master planning and preliminary engineering for IMC site at West Bengal (Raghunathpur) has been completed. Consultants have been appointed for preparation detailed master planning & preliminary engineering in Khurpia node (1000 acres), Uttarakhand, Hisar (1500 acres), Haryana, Rajpura-Patiala (1100 acres), Punjab. Govt. of Uttar Pradesh has confirmed the development of two sites under AKIC, namely, Agra (1000 acres) and Prayagraj (1141 acres). Govt. of Jharkhand has also been requested to suggest an alternate site for development as earlier identified site (Barhi) is not feasible for development.
5	Hyderabad Nagpur Industrial Corridor (HNIC)	1	Zaheerabad Phase 1, Telangana	<ul style="list-style-type: none"> As decided, Govt. of Telangana has carried out feasibility study and identify suitable land for Hyderabad Warangal and Hyderabad Nagpur Industrial Corridor.
6	Hyderabad Warangal Industrial Corridor (HWIC)	1	Hyderabad, Phase 1, Telangana	<ul style="list-style-type: none"> Hyderabad Pharma City has been identified as part of Hyderabad Warangal Industrial Corridor. Further, Zaheerabad has been identified as part of Hyderabad Nagpur Industrial Corridor. Based on the study, the proposal with regard inclusion of Hyderabad Warangal and Hyderabad Nagpur Industrial Corridor was considered and approved by NICDIT in its meeting held on 19th August, 2020.
7	Hyderabad Bengaluru Industrial Corridor (HBIC)	1	Orvakal Industrial Area, Andhra Pradesh	<ul style="list-style-type: none"> NICDIT has approved the proposal of HBIC under the mandate of NICDIT on 19th August, 2020. Accordingly, consultant for Detailed Master Planning and Preliminary Engineering for Orvakal node (Andhra Pradesh) has been appointed.

8	Bengaluru Mumbai Industrial Corridor (BMIC)	2	(1) Dharwad Node, Karnataka	<ul style="list-style-type: none"> • Perspective Plan has been completed • Govt. of Karnataka has identified Dharwad as the priority node for development. Govt. of Maharashtra has suggested Satara as priority node for development.
			(2) Satara Node, Maharashtra	
9	Vizag Chennai Industrial Corridor (VCIC)	3	(1) Koparthy Industrial Area, Andhra Prades. (2) Vishakhapatna m Industrial Area, Andhra Pradesh (3) Chittoor Industrial Area, Andhra Pradesh	<ul style="list-style-type: none"> • Envisaged as part of East Coast Economic Corridor linking Kolkata- Chennai – Tuticorin; • Asian Development Bank (ADB) has prepared the Concept Development Plan (CDP) and following nodes have been identified for development • Visakhapatnam • Machilipatnam • Donakonda • Chittoor • NICDIT in its meeting held on 30th August, 2019 has accorded its approval for development of Vishakhapatnam and Chittoor as priority nodes in phase-1 of VCIC • State Govt. as part of the NICDIT meeting has also requested for inclusion of Kopparthy as an additional node in the State of Andhra Pradesh • State Govt. has informed regarding availability of land in Kopparthy and Chittoor for development of industrial node and accordingly, consultants have been appointed for detailed master planning and preliminary engineering for both sites • For Visakhapatnam site, State Govt. is undertaking the detailed master planning and preliminary engineering activities.
10	Odisha Economic Corridor (OEC)	1	(1)Paradip- Kendrapada- Dhamra- Subarnarekha, Odisha and Gopalpur- Bhubaneshwar -Kalinganagar, Odisha	<ul style="list-style-type: none"> • Concept Development Plan (CDP) has been finalized by ADB • Gopalpur-Bhubaneswar-Kalinganagar (GBK) and Paradeep-Kendrapada-Dhamra-Subarnarekha (PKDS) has been identified for development • NICDIT approved inclusion of OEC as part of overall mandate on 19thAugust, 2020 • LoA has been awarded for detailed master planning and preliminary engineering for GBK and PKDS node.
11	Delhi Nagpur Industrial Corridor (DNIC)	1	The project is under conceptualization stage.	
